

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 12¹⁴ January, 2023

No. 32 A : On being relieved of his present assignment, the services of Sri Rajesh Narayan Sewak Pandey, District and Sessions Judge, Nawada are placed at the disposal of the State Government in the Department of General Administration, Patna for his appointment as Member Secretary, Bihar State Legal Services Authority, Patna on deputation basis for a maximum period of three years.

By order of the High Court,

Sd/- Rupesh Deo

Registrar General

Memo No 2376-2391 / A.D. Appointment, Dated, Patna, the 12¹⁴ January, 2023

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to his Department's notification no. 819 dated 11.01.2023 / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, (G.E. 7), Birchand Patel Marg, Patna / I/C Registrar (Vigilance), Patna High Court, Patna / I/C Registrar (Appointment), Patna High Court, Patna / I/C Registrar (Administration), Patna High Court, Patna / I/C Registrar I.T.-cum-C.P.C., Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / I/C Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / S.O. I/C A.D. Misc. Section, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.



Registrar General